18,19

## NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

IA 245 of 2017 in C.P. No. 11/73(4)/NCLT/AHM/2016

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 28.08.2017

Name of the Company:

Neesa Leisure Ltd.

Section of the Companies Act:

**S.NO. NAME (CAPITAL LETTERS)** 

Section 73(4) of the Companies Act, 2013

SIGNATURE

1 RAVISH BHATT

ADY

DESIGNATION

2.

## **ORDER**

Learned Advocate Mr. Ravish Bhatt present for Original Petitioner. None present for Respondent.

Copy of application served on depositors.

Depositors shall file reply within two weeks after serving copy in advance to the petitioner.

List the matter on 19.09.2017 for hearing IA 245/2017.

List CP 11/2016 also on the same day.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 28th day of August, 2017.